

OFFICE OF THE DISTRICT JUDGE OF SOUTH 24 PARGANAS , ALIPORE

Notification for recruitment of different categories of staff on contractual basis to the Commercial Court at Alipore ,for South 24 – Parganas , Purba Medinipur and Paschim Medinipur.

**NOTICE**

Applications are invited from the willing eligible retired Government employees on purely contractual basis for period of 01 (one) year or filling up of regular post , whichever is earlier .

The Particulars are given below :-

Sl. No	Name Of the Post	No. of posts	Eligibility	Consolidated remuneration	Where to submit application
1.	Stenographer	01 (One)	Who have retired from service on & after August 2019	Rs. 12000/- only p.m	Office of The District Judges Court, South 24 Parganas , Alipore(English Deptt.)or online, the dedicated mail id is <a href="mailto:alprcrmnt@gmail.com">alprcrmnt@gmail.com</a>
2.	Lower Division Clerk	02 ( two)	Do	Rs. 10000/- only p.m	Do
3.	Group -D	02 (Two)	Do	Rs. 8000/- only p.m	Do

Willing candidates may submit their applications in the format attached with this notice along with self attested documents to be submitted within the date of 07.09.2020 Between 11.00 AM to 4.30 PM (excluding holidays) either hand or online .The applicants are requested to send their application to the Mail i.d "[alprcrmnt@gmail.com](mailto:alprcrmnt@gmail.com)", which treated as official , dedicated mail i.d for the aforesaid purpose .All the applications forwarded to the any existing mail i.ds of District Judge , South 24 Parganas other than the mentioned one shall not be entertained. Application received beyond due date & time will both be considered. Date of walk in interview will be notified subsequently. Candidates are requested to look into the official website.

No T.A and D.A is admissible for appearing at the interview.

Mere submission of application for those aforesaid posts do not confer upon the applicant the right to be called for selection test. The decision of the Authority in this matter shall be final and binding upon all concerned.

Documents (Photocopy of self attested documents to be attached with the application form).

1.One copy of LPC issued by the last office where retired and PPO issued by the AGWB.Kolkata.


2. Residential Proof.

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3. Proof of Age (Admit Card/Certificate of M.P Examination/PAN card/Adhar Card etc.)
4. Medical fitness certificate issued by Govt. Medical Practitioner.
5. Envelope should be superscripted with "Application for the post of Stenographer/Lower Division Clerk/Group-D)".

**Terms and conditions of Eligibility :-**

1. The candidates must be a retired Govt. Employee .
2. The candidates to be engaged on contractual basis will have to discharge the duties and responsibilities of any work that may be assigned by the Superior Authority from time to time.
3. For the purpose of the works mentioned above , the contractual engagement will not be treated as employment/commercial employment.
4. The candidates will have the liberty to leave his/her contractual engagement after giving thirty days notice in writing. Similarly , this engagement is terminable at the discretion of the Authority at any point of time giving thirty days notice in writing.

Enco : Format of Application.

  
District Judge  
South 24 Parganas

No. 4127 AR dated 28/8/2020

Ld. Registrar , listing, High Court , Calcutta with a request to upload the same to the official website of the Hon'ble Court , Calcutta.

Memo No. 4127 (31) AR Dated 28/08/2020

Copy forwarded with a request to take necessary action for wide publicity.

1. The District Judge

North 24 Parganas / Howrah/ Hooghly/ Nadia / Purba Bardhaman / Paschim Bardhaman / Purba Medinipur / Paschim Medinipur / Jhargram / Malda / Coochbehar/ Kalimpong / Darjeeling / Jalpaiguri/uttar Dinajpur/Dakshin Dinajpur/Bakura/Purulia/Birbhum/Murshidabad. With request to wide circulation within his / her jurisdiction.

2. The Chief Judge , City Sessions Court , Calcutta . With request to wide circulation within his / her jurisdiction.

3. The Chief Judge , City Civil Court, Calcutta . With request to wide circulation within his / her jurisdiction.

4. Judge Commercial Court Alipore , South 24 Parganas. With a request to take necessary steps for publish this advertisement in widely daily circulated newspapers.


5. Judge Commercial Court North 24 Parganas/ Paschim Burdwan / Darjeeling.

6. The Nodal Officer / System Officer with a request to upload the same of our official website.

7. Registrar , District Judge's Court, South 24 Parganas , Alipore.

8. Assistant Registrar/Sheristadar/District Nazir

7. Notice Board of Office.

  
District Judge  
South 24 Parganas

To ,  
The District Judge  
South 24 Parganas , Alipore

Sir,

I hereby apply for the post of Stenographer/Lower Division Clerk/Group -D (Peon) , in the Commercial Court at Alipore , in response to your Notice . My particulars are given below for your kind consideration.

1. Name in full (In Block Letters)
2. Complete postal address.
3. Mobile No. self attested Photograph
4. Date of Birth
5. Age as on 01.08.2020
6. Educational Qualification (mention year)
7. Post held at the time of retirement.
8. Last Pay Scale /Pay Level at the time of retirement :
10. Date of retirement.
11. Name of Office from where retired. :
12. Fitness certificate (From Registered Govt. Practitioner to be produced with the applicants)
13. Pension Granted Yes/No :
14. PPO no. date (Copy of PPO duly Attested to be enclosed)
15. Nature of job performed before retirement , in brief.

Yours Faithfully,

Signature of Applicant with date.